NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 12.03.2020 NOTICE

Take notice that the following matters adjourned on 06.02.2020 due to non-availability of the Bench. The next date of hearing is 16.03.2020

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No.	Agarpara Company Ltd.	Sadapurna mukherjee	Atanu Mukherjee-R1
	147 of 2019	Vs.		Arjun Agarwal-R13
		Agarpara Jute Mills Ltd & Ors.		Ashok Jain-R25
		With		
2.	Comp. App (AT) No.	Lakeview Agencies Pvt. Ltd &	Saurabh Jain	Krishnendu Dutta-R1
	155 of 2019	Ors.		Arjun Aggarwal-R13
		Vs.		Ashok Kr. Jain-R25
		Agarpara Jute Mills Ltd. & Ors.		Gauraw Kejriwal-29
		With		
3.	Comp. App (AT) No.	Mahendra Sharma & Anr.	Shaurya Kuthiala	Atanu Mukherjee
	169 of 2019	Vs.		
		Agarpara Jute Mills Ltd. & Ors.		

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By Order

-sd/-Registrar